

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).13021/2011

WINDSOR PARK R. W.A.

Petitioner(s)

VERSUS

VICE CHAIRMAN, GDA AND ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 24/11/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Santosh Mishra,Adv.

For Respondent(s)

Mr.Amrendra Kr.Choubey,adv.
Mr. Krishnanand Pandeya,Adv.

Mr.Suraj Singh,adv.
Mr. Pradeep Misra ,Adv

UPON hearing counsel the Court made the following
O R D E R

Service is complete. Respondent No.4 seeks a copy of the pleading. Petitioner is directed to serve copy of the pleading. All the respondents are granted four more weeks time as a last chance for filing counter affidavit.

List the matter on 10.01.2012.

(Sunil Thomas)
Registrar